

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:273  
ANSWERED ON:13.08.2007  
RELAXATION IN RULES OF AIBP  
Athawale Shri Ramdas;Sethi Shri Arjun Charan

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there have been demand by some of the States to change the present pattern of fundings under AIBP (Accelerated Irrigation Benefit Project);
- (b) if so, the details of changes, if any made thereof;
- (c) the States which have taken advantages of the present scheme and brought more areas under irrigation;
- (d) whether in the Kalahandi-Bolangir- Koraput area in the State of Orissa funds have been received under the scheme; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

- (a) There have been demand for change of funding pattern for the Projects included in Prime Minister`s Package for agrarian distress districts from 25% to 90% of Project cost.
- (b) No Sir, no changes have been made.
- (c) 26 States have availed Central Assistance during 2006-07 to bring more area under irrigation.
- (d) Yes Sir.
- (e) Total Central Loan Assistance (CLA) /Grant amounting to Rs.738.548 crore has been released so far to projects benefiting Kalahandi-Bolangir-Koraput area in the State of Orissa.